

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 288 OF 2011

Thursday, this the 14<sup>th</sup> day of July, 2011

**CORAM:**

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

P.P.Madhusoodhanan  
Manikyam, Kannampuram  
Mattanmmal PO, Kannur  
Working as Mail Overseer  
Kannur Postal Sub Divison, Kannur ... Applicant

(By Advocate Mr. S.Sreekumar )

versus

1. Union of India represented by its Secretary  
Department of Posts  
Ministry of Communications  
New Delhi – 110 001
2. The Director of Postal Services (CR)  
Office of the Post Master General  
Northern Region, Calicut – 673 011
3. The Superintendent of Post Offices  
Kannur Division, Kannur - 670 001
4. Central Bureau of Investigation represented by  
Superintendent of Police, CBI/SPE  
Cochin – 17 ... Respondent

(By Advocate Mr. Sunil Jacob Jose, SCGSC )

The application having been heard on 14.07.2011, the Tribunal  
on the same day delivered the following:

ORDER

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

The applicant has filed this OA to quash Annexures A-1, A-2 and A-5 and to issue appropriate directions to the respondents to reinstate the applicant. By Annexure A-1 order the applicant was kept under suspension. Representation made was rejected by Annexure A-2 and appeal thereto was also rejected by Annexure A-5.

*[Signature]*

2. OA was admitted and respondents were given time to file reply statement. Reply statement has been filed. When the matter came up for consideration today, counsel on both sides submitted that the applicant has been reinstated on 7<sup>th</sup> July, 2011. Counsel for applicant submits that since he is already reinstated, he is not pursuing the OA. OA is dismissed as infructuous. No costs.

Dated, the 14<sup>th</sup> July, 2011.

  
**K GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

  
**JUSTICE P.R.RAMAN**  
**JUDICIAL MEMBER**

VS